NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinema Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

П	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
	V. R. Ram	for VS Ragin	Advirate	Vbrajul & goneilian	De
	,	for VS Ragin		9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appara, sht	Case	78487 47-808	be
In Roco Ro			

Enclosed Order Sheet

Heard Shri V.B. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned CGSC for RoC & RD.

Post the case on 02.11.2017. The Learned Counsel for the RoC & RD requested 3 weeks' time to file his report. Send a reminder to RoC. Post the case on 2.11.2017

Member (T)

Member (

bm